

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1909
ANSWERED ON:05.08.2010
UNDERWEIGHT LPG CYLINDERS
Singh Shri Sushil Kumar

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of LPG distributors of Indian Oil Corporation Ltd. (IOCL) found involved in underweight cylinders during the period from 01.04.2007 to 31.03.2009 by IOCL in the northern region ;
- (b) the action taken against all such LPG distributors by IOCL ;
- (c) whether the supplies of any LPG distributors had been suspended by IOCL during the period from 01.04.2007 to 31.03.2009 for supplying underweight cylinders ;
- (d) if so, the details thereof and if not, the reasons therefor ;
- (e) whether the report prepared by IOCL officials with regard to underweight cylinders of any LPG distributors of IOCL in the northern region contradicts with the report prepared by commission appointed by local court ; and
- (f) if so, the details thereof and action taken by the Government in this regard ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS(SHRI JITIN PRASADA)

(a) & (b) : Indian Oil Corporation Limited (IOC) has reported that action has been taken in 87 cases on establishment of complaints of supply of partially used cylinders/underweight cylinders/pilfering product from LPG cylinders by the LPG distributors in the Northern Region during the period from 1st April 2007 to 31st March 2009 under the provision of Marketing Discipline Guidelines.

(c) to (f) : During the period from 1st April 2007 to 31st March 2009, LPG supplies to two LPG distributors have been suspended by IOC for the established cases of supply of partially used cylinders/ underweight cylinders/pilfering product from LPG cylinders.However,LPG supplies to one distributor has been resumed with effect from 18.01.2008.

In the other case, a commission was appointed by the local court for preparing inventory of the cylinder in question, including number of each cylinder, its respective weight and conditions of seals etc.

The report with regard to weighment of underweight cylinders prepared by the commission was not provided to IOC officers to ascertain whether there is any contradiction between the report prepared by the commission and IOC officers.